

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 55258 of 2014

[Arising out of Order-in-Appeal No. ASR-CUSTOMS-PVR-APP-147-171-14-15 dated 23.07.2014 passed by the Commissioner of C. Ex. & Cus. (Appeals), Chandigarh]

Gian Castings Pvt Ltd

Grain Market, Mandi Gobindgarh,
Punjab

.....Appellant

VERSUS

**Commissioner of Central Excise and
Customs, Chandigarh-I**

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

.....Respondent

APPEARANCE:

Shri Kamaljeet Singh, Advocate for the Appellant

Shri Anurag Kumar, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 05.02.2025

DATE OF DECISION: 10.03.2025

Appeal is allowed. For order, see order of date passed in
Customs Appeal No. 55257 of 2014.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**